

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**UM LOHIA TWO WHEELERS PRIVATE LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                   |
|---------|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|
| 1       | Name of Corporate Debtor                                                           | UM LOHIA TWO WHEELERS PRIVATE LIMITED                                                     |
| 2       | Date of incorporation of corporate debtor                                          | 03/03/2015                                                                                |
| 3       | Authority under which corporate debtor is incorporated / registered                | ROC - DELHI                                                                               |
| 4       | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U50403DL2015PTC343634                                                                     |
| 5       | Address of the registered office and principal office (if any) of corporate debtor | Regd. Office: TA/207' RAVIDAS MARG. TUGLAKABAD EXTENSION. NEW DELHI-110019 -IN            |
| 6       | Date of Closure of insolvency resolution process                                   | 03/06/2021                                                                                |
| 7       | Liquidation commencement date of corporate debtor                                  | 11/06/2021 (Order copy made available at NCLT website on 15/06/2021)                      |
| 8       | Name and registration number of the insolvency professional acting as Liquidator   | Satya Prakash<br>IBBI/IPA-002/IP-N00906/2019-2020/12920                                   |
| 9       | Address and e-mail of the Liquidator, as registered with the Board                 | B-277, Gali No- 14, Tomar Colony, Burari, Delhi- 110084, email: cs.satyaprakash@gmail.com |
| 10      | Address and e-mail to be used for correspondence with the Liquidator               | B-277, Gali No- 14, Tomar Colony, Burari, Delhi- 110084, email: cirp.umlohia@gmail.com    |
| 11      | Last Date for submission of claims                                                 | 15/07/2021                                                                                |

Notice is hereby given that the National Company Law Tribunal, New Delhi, Bench- VI has ordered the commencement of liquidation of the UM LOHIA TWO WHEELERS PRIVATE LIMITED on 11/06/2021 (Order copy made available at NCLT website on 15/06/2021)

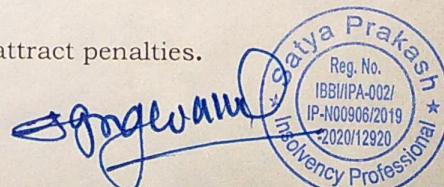
The stakeholders of UM LOHIA TWO WHEELERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 15/07/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : June 16, 2021  
Place : New Delhi



**SATYA PRAKASH**  
**Liquidator**

UM LOHIA TWO WHEELERS PRIVATE LIMITED  
IBBI/IPA-002/IP-N00906/2019-2020/12920